

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 498**

TO BE ANSWERED ON THE 6TH FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)

CASES OF CYBER CRIME

**498. SHRI SUBBARAYAN K.:
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:
SHRI BHOLA SINGH:
SHRI RAJA AMARESHWARA NAIK:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cases of cyber crime/fraud including deepfake of Artificial Intelligence (AI), sexual abuse, extortion and financial fraud have increased many fold in the country during the last three years;

(b) if so, the details thereof and the total number of cases registered during the said period, State-wise including Uttar Pradesh;

(c) whether the Government has established National Critical Information Infrastructure Protection Centre (NCIIPC) for protection of critical information infrastructure in the country;

(d) if so, the details thereof;

(e) the total funds allocated to State Governments by the Union Government to check cyber crimes, State and year-wise;

(f) the details and the total number of people who have been punished for cyber crimes including cyber bullying and cyber stalking during the said period, year-wise; and

(g) whether the Government proposes to frame a new law to prevent such cyber crimes in the country and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (f): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2022. As per the data published by the NCRB, State/UT wise and Crime Head-wise details of cases registered, persons arrested, persons charge-sheeted and persons convicted under cyber crimes (involving communication devices as medium/target) during the period from 2020 to 2022 are at the Annexure-I & II respectively.

'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their law enforcement agencies. The law enforcement agencies take legal action as per the provisions of law against persons involved in cyber crime. The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for their capacity building.

The Ministry of Home Affairs has provided financial assistance to the States/UTs to the tune of Rs. 122.24 crore from the year 2017-18 to 2023-24 (up to 31.01.2024) under Cyber Crime Prevention against Women & Children (CCPWC) scheme for their capacity building such as setting up of

cyber forensic-cum-training laboratories, capacity building and hiring of junior cyber consultants.

The Ministry of Home Affairs has provided central assistance under 'Assistance to States for Modernization of Police' Scheme to the State Governments for the acquisition of latest weaponry, training gadgets, advanced communication/forensic equipment, Cyber Policing equipment etc. The State Governments formulate State Action Plans (SAPs) as per their strategic priorities and requirements including combating cyber crimes. State wise detail of the amounts of Central financial assistance disbursed under this scheme during the last 3 financial years is placed at Annexure-III.

National Critical Information Infrastructure Protection Centre (NCIIPC) has been notified as the national nodal agency in respect of Critical Information Infrastructure Protection vide Gazette notification no. G.S.R.18(E) dated 16.01.2014.

(g): The Law Enforcement Agencies utilize the provisions of the Information Technology (IT) Act, 2000 and other extant laws to deal with cyber crimes.

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON),Persons Arrested(PAR), Persons Chargesheeted(PCS), Persons Convicted(PCV) under Total Cyber Crimes during 2020-2022

SL	State/UT	2020						2021						2022					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1899	314	6	475	446	9	1875	374	8	363	515	8	2341	394	8	538	719	13
2	Arunachal Pradesh	30	1	0	12	1	0	47	3	0	5	3	0	14	5	0	5	5	0
3	Assam	3530	385	0	1717	395	0	4846	579	2	6096	931	2	1733	634	6	2078	776	7
4	Bihar	1512	651	0	751	727	0	1413	424	2	980	520	2	1621	901	2	1435	1009	2
5	Chhattisgarh	297	152	3	209	188	3	352	200	0	260	245	0	439	331	37	393	384	38
6	Goa	40	6	0	15	15	0	36	18	0	42	22	0	90	15	0	41	23	0
7	Gujarat	1283	475	0	942	906	0	1536	715	0	1395	1394	0	1417	789	0	1327	1317	0
8	Haryana	656	221	0	347	323	0	622	326	3	647	601	4	681	386	6	935	656	9
9	Himachal Pradesh	98	31	0	46	39	0	70	63	1	68	77	1	77	43	1	30	48	1
10	Jharkhand	1204	462	125	820	791	131	953	400	25	1414	1215	45	967	419	6	1053	925	6
11	Karnataka	10741	2842	2	489	2916	2	8136	5801	10	615	5967	12	12556	3368	12	679	3557	13
12	Kerala	426	161	0	299	179	0	626	287	2	447	345	2	773	441	7	550	537	7
13	Madhya Pradesh	699	445	14	692	598	15	589	487	50	803	802	119	826	471	59	664	723	78
14	Maharashtra	5496	902	3	1735	1238	3	5562	1428	23	2475	1914	60	8249	1410	15	2582	2000	18
15	Manipur	79	0	0	17	0	0	67	2	0	31	2	0	18	0	0	12	0	0
16	Meghalaya	142	1	0	9	7	0	107	6	0	2	8	0	75	4	0	6	6	0
17	Mizoram	13	8	2	4	8	2	30	20	3	31	21	3	1	0	0	0	0	0
18	Nagaland	8	0	0	0	0	0	8	0	0	1	0	0	4	1	0	3	1	0
19	Odisha	1931	282	0	369	396	0	2037	313	0	363	412	0	1983	283	3	379	433	3
20	Punjab	378	106	1	298	162	1	551	188	4	416	247	4	697	143	3	489	195	3
21	Rajasthan	1354	340	24	541	520	32	1504	502	23	861	864	40	1833	677	28	884	870	32
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	26	0	0	0	0	0
23	Tamil Nadu	782	135	7	516	237	9	1076	147	6	612	198	8	2082	245	5	916	382	8
24	Telangana	5024	939	280	1169	1158	282	10303	1361	19	1478	2179	21	15297	2393	60	2442	3967	78
25	Tripura	34	5	0	6	5	0	24	10	0	8	10	0	30	9	0	3	12	0
26	Uttar Pradesh	11097	4987	642	6491	6427	878	8829	4407	292	6887	6006	387	10117	4737	838	7122	6571	1068
27	Uttarakhand	243	58	0	93	80	0	718	158	0	207	266	0	559	121	0	155	181	0
28	West Bengal	712	178	0	203	313	0	513	307	17	246	336	17	401	432	11	355	493	11
	TOTAL STATE(S)	49708	14087	1109	18265	18075	1367	52430	18526	490	26753	25100	735	64907	18652	1107	25076	25790	1395
29	A&N Islands	5	5	0	3	5	0	8	3	0	12	4	0	28	7	1	9	7	1
30	Chandigarh	17	3	1	4	3	2	15	6	0	9	7	0	27	8	2	17	9	3
31	D&N Haveli and Daman & Diu	3	1	0	1	1	0	5	2	0	4	4	0	5	5	0	4	6	0
32	Delhi	168	61	0	107	77	0	356	157	1	494	336	1	685	192	6	589	345	6
33	Jammu & Kashmir	120	14	0	33	23	0	154	49	0	102	60	0	173	53	1	76	79	1
34	Ladakh	1	0	0	0	0	0	5	0	0	0	0	0	3	0	0	0	0	0
35	Lakshadweep	3	0	0	2	0	0	1	1	0	0	1	0	1	0	1	0	0	1
36	Puducherry	10	5	0	5	5	0	0	0	0	0	0	0	64	8	0	28	25	0
	TOTAL UT(S)	327	89	1	155	114	2	544	218	1	621	412	1	986	273	11	723	471	12
	TOTAL (ALL INDIA)	50035	14176	1110	18420	18189	1369	52974	18744	491	27374	25512	736	65893	18925	1118	25799	26261	1407

Source: Crime in India

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes during 2020-2022

SL	Crime Heads	2020						2021						2022					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Tampering computer source documents	338	76	20	153	134	23	55	51	0	106	72	0	65	61	1	83	162	1
2	Computer Related Offences	21926	6435	508	6499	7726	568	19915	10256	211	9577	12852	295	23894	7204	378	7846	9236	517
3	Cyber Terrorism	26	4	0	20	6	0	15	6	0	8	10	0	12	5	0	6	6	0
4	Publication/transmission of obscene / sexually explicit act in electronic form	6308	2343	66	3858	3170	82	6598	2811	123	4819	3547	139	6896	3600	165	4783	4577	217
5	Interception or Monitoring or decryption of Information	7	3	0	3	3	0	2	1	0	0	2	0	1	1	0	1	1	0
6	Un-authorized access/attempt to access to protected computer system	2	0	0	0	0	0	3	0	0	0	0	0	1	0	0	0	0	0
7	Abetment to Commit Offences	1	1	0	1	1	0	7	4	0	5	5	0	4	1	0	1	1	0
8	Attempt to Commit Offences	18	12	0	16	14	0	5	3	0	3	3	0	18	6	0	14	13	0
9	Other Sections of IT Act	1017	320	37	509	431	48	827	386	19	671	536	35	1017	525	23	973	810	58
A	Total Offences under I.T. Act	29643	9194	631	11059	11485	721	27427	13518	353	15189	17027	469	31908	11403	567	13707	14806	793
10	Abetment of Suicide (Online)	10	6	0	12	7	0	10	10	0	13	12	0	24	7	0	26	10	0
11	Cyber Stalking/Bullying of Women/Children	872	438	8	619	525	10	1176	702	15	870	830	16	1471	841	17	1012	1017	19
12	Data theft	98	137	75	205	195	75	170	33	3	156	42	4	97	38	4	56	50	4
13	Fraud	10395	1688	221	2332	2268	246	14007	1815	30	3503	2988	73	17470	3391	129	4778	5213	160
14	Cheating	4480	771	60	1277	1163	85	6343	842	27	3977	1707	30	10509	1290	64	3161	2241	70
15	Forgery	582	419	77	479	454	189	198	102	16	541	271	21	224	134	78	252	258	80
16	Defamation/Morphing	51	4	0	15	6	0	31	11	0	13	12	0	61	26	0	43	31	0
17	Fake Profile	149	43	2	65	65	2	123	39	1	47	43	1	157	42	0	50	47	0
18	Counterfeiting	9	2	0	10	4	0	2	1	0	1	1	0	2	1	0	3	1	0
19	Cyber Blackmailing/Threatening	303	121	6	203	153	6	689	238	2	1020	553	3	696	215	4	402	300	4
20	Fake News on Social Media	578	145	1	213	207	1	179	148	0	145	185	0	230	128	31	179	190	31
21	Other Offences	2674	1123	9	1716	1501	14	2456	1198	36	1673	1624	39	2857	1286	220	1892	1875	236
B	Total Offences under IPC	20201	4897	459	7146	6548	628	25384	5139	130	11959	8268	187	33798	7399	547	11854	11233	604
22	Gambling Act (Online Gambling)	63	31	7	116	85	7	27	26	3	125	107	15	37	29	2	78	71	7
23	Lotteries Act (Online Lotteries)	26	12	11	14	12	11	4	5	0	0	15	0	6	3	0	21	19	0
24	Copy Right Act	49	24	0	44	36	0	32	28	0	40	38	0	27	11	0	9	15	0
25	Trade Marks Act	5	2	0	3	2	0	1	0	0	0	0	0	14	9	0	9	9	0
26	Other SLL Crimes	48	16	2	38	21	2	99	28	5	61	57	65	103	71	2	121	108	3
C	Total Offences under SLL	191	85	20	215	156	20	163	87	8	226	217	80	187	123	4	238	222	10
	Total Cyber Crimes	50035	14176	1110	18420	18189	1369	52974	18744	491	27374	25512	736	65893	18925	1118	25799	26261	1407

Details of the funds allocated and released to the States during the last 3 years under the scheme of 'Assistance to States for Modernization of Police'

(Rs. in Crore)

S. No.	State	2020-21		2021-22		2022-23	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	24.46	5.83	24.46	0	17.73	0.4430
2.	Arunachal Pradesh	3.92	0	3.92	0	3.26	0.3345
3.	Assam	26.4	0	26.4	9.36	11.64	3.8565
4.	Bihar	27.62	19.12	27.62	0	27.14	0.4430
5.	Chhattisgarh	9.72	7.16	9.72	5.44	11.01	0.4430
6.	Goa	1.03	0.22	1.03	0.26	2.79	1.0245
7.	Gujarat	25.58	0	25.58	0	26.67	0.5440
8.	Haryana	11.48	0	11.48	10.35	11.96	0.5440
9.	Himachal Pradesh	3.5	0.83	3.5	0	4.34	0.3345
10.	Jammu & Kashmir	-	-	-	-	***	-
11.	Jharkhand	9.21	0	9.21	0	11.87	1.8830
12.	Karnataka	38.37	9.14	38.37	32.54	19.19	4.7975
13.	Kerala	16.11	0	16.11	4.48	18.59	0.4430
14.	Madhya Pradesh	27.11	0	27.11	6.78	25.15	0.4430
15.	Maharashtra	47.11	0	47.11	0	36.24	0.5440
16.	Manipur	9.55	0	9.55	0	4.10	0.9845
17.	Meghalaya	3.75	0	3.75	0	3.29	2.1145
18.	Mizoram	4.77	1.14	4.77	0	2.74	3.2531
19.	Nagaland	10.74	0	10.74	17.03	3.57	0.3345
20.	Odisha	15.6	0	15.6	3.90	13.91	0.4430
21.	Punjab	16.42	4.15	16.42	0	11.18	0.4430
22.	Rajasthan	31.26	13.53	31.26	13.53	21.18	0.5440
23.	Sikkim	1.77	0	1.77	1.37	2.43	0.3345
24.	Tamil Nadu	34.84	0	34.84	0	44.04	0.5440
25.	Telangana	17.48	4.16	17.48	8.74	14.32	4.1240
26.	Tripura	7.84	5.72	7.84	6.75	3.91	0.3345
27.	Uttar Pradesh	63.19	32.02	63.19	32.02	56.61	0.5440
28.	Uttarakhand	3.37	0	3.37	5.84	5.43	0.4430
29.	West Bengal	28.9	0	28.9	0	23.49	0.5440
	Sub-Total	521.10	103.02	521.10	158.39	437.78	31.0621
	Contingency Reserve ^	38.54				31.00	
	Mega City Policing^	-					
	Misc. exp.	0.45	0.23	99.35	0.18	0.45	0.1770
	Incentives for Police Reforms^	154.15				124.00	
	Separate Project**	56.52				5.00	
	UTs	NA		NA		22.22***	5.4470***
	Grand Total	770.76 (RE: 103.27)	103.25	620.45 (RE: 188.00)	158.57	620.45 (RE 150.52)	36.6861 (=36.69)*

* Released amount remained on lower side due to unspent balances (lying with the States), which are required to be reduced to/below 25% of allocation of the relevant financial year.

** Greyhounds Training Centre in Andhra Pradesh.

*** From F.Y. 2022-23 onwards, the details of funds allocated and released to UTs

^ Release/utilization of these funds is shown against relevant States.
